

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.102**

IB- 2849/(ND)/2019

**IN THE MATTER OF:**

**Bindals Paper Mills Ltd**  
**Vs.**  
**Pebbles Prolease (P) Ltd**

**....OPERATIONAL CREDITOR**

**... CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 19.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

For the Respondent :

**ORDER**

No one is present at the time of virtual hearing in the matter. In the interest of justice, post the matter after a month.

List on 08.9.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit